



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
39 WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR. R BORPUJARI,SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
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18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
20)	MS. D SAIKIA	01-05-2024	To	10-05-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	WP(C)/4781/2023 B/O	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G U
49	WITH Cont.Cas(C)/482/2022	SMT. JYOTSNA K BISWAL ROUT Versus DR. PRATAP JYOTI HANDIQUE AND ANR.	MR D DEKA MR A DEKA MR N J KUMAR MR. R KAMAN	MR. P J PHUKAN
ORDERS				
50	Cont.Cas(C)/375/2018 FIXED	BISWAJYOTI NATH Versus L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
51	I.A.(Civil)/1266/2024 WP(C) 3832/2023(D/O), B/O in WP(C)/3832/2023	ANKUSH SAIKIA Versus OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR A BORUAH	SC, ONGC SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/9008/2019 FIXED	KHAYBAR ALI Versus UNION OF INDIA AND 6 ORS	MR A K DAS MR. M J GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
48	WP(C)/49/2020 FIXED, WITH LCR, OFFICE NOTE	MUSSTT. RUKIA KHATOON Versus THE UNION OF INDIA AND 8 ORS	MR G ALAM MR. B PURKAYASTHA MR. H ROHMAN S R A NASER MR A B DEY MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, FINANCE DEPTT. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/2312/2024 B/O	RANJIT SAHA AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MR. T SK	GA, ASSAM
43	WP(C)/2315/2024 B/O	RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	G UDDIN	SC, APDCL
ADMISSION				
44	WP(C)/3972/2023 CAVT. NO.07032/023, FIXED	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. M DUTTA (R-6) MS S DEV (R-6) R SARMA FOR CAVEATOR
	WITH I.A.(Civil)/1259/2024 in WP(C)/3972/2023	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. M DUTTA (R-6) MS S DEV (R-6)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/2295/2024 B/O	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
50	WP(C)/2309/2024 B/O	VINAYAK SALES CORPORATION Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M SARMA MR. H R DAS	SC. AGRICULTURE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/1663/2023 FIXED	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
	WITH I.A.(Civil)/921/2023 in WP(C)/1663/2023	GEETASHREE DAS Versus RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU
61	WP(C)/1942/2023 FIXED	RIMA KALITA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
ORDERS				
62	Cont.Cas(C)/112/2023 FIXED	GOBIN BORA Versus VARSHATY DAS AND 3 ORS	MR. P TALUKDAR MS D ANGANA	
63	I.A.(Civil)/2492/2023 IN MACApp. 626/2017(D/O), FIXED in MACApp./626/2017	MUSTT ABJAN NESSA and ANR. Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR. DITUL DAS	MR T KALITA

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

14 AB/1089/2024 FIXED	HARAJ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
94	WP(C)/1525/2024 FIXED	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
WITH				
95	WP(C)/1532/2024	NUR AHMED LASKAR Versus THE STATE OF ASSAM AND 5ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
ADMISSION				
96	WP(C)/6073/2019 FIXED	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. K K NANDI MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024

11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
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18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
20)	MS. D SAIKIA	01-05-2024	To	10-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
16	AB/618/2024 FIXED	TAYEB ALI KHAN AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
17	AB/708/2024 FIXED	AMIRUT ZAMAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
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18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
20)	MS. D SAIKIA	01-05-2024	To	10-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS AND MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

46	MACApp./82/2021 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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20)	MS. D SAIKIA	01-05-2024	To	10-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
47 CRP/47/2024 CAVT. NO.01802/024, FIXED	BHAGABAN BHARALI Versus AMIYA BHARALI AND ANR	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS N KASHYAP	MR. R. ALI FOR CAVEATOR
48 Cont.Cas(C)/215/2024 FIXED	RAJIV JHURIA Versus NIDHI JHURIA	MR. M A I HUSSAIN N ISLAM	
ORDERS			
49 Review.Pet./56/2024 in CRP(IO)/40/2020 (D/O), FIXED	ON THE DEATH OF JAHANGIR ALOM HIS LEGAL HEIRS KHURSID SULTANA ALOM AND ORS Versus THE DISTRICT COLLECTOR, DHUBRI AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM DY.S.G.I.
HEARING			
50 RSA/132/2004 WITH LCR, FIXED	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
WITH I.A.(Civil)/1242/2024 in RSA/132/2004	ON THE DEATH OF PYARA SINGH Versus SIBA PRASAD DUTTA AND ORS	MD ASLAM MS. S. TODI MS K BHATTACHARYYA	MR. M KHATANIAR MR. B D DEKA MR. A BHATRA
WITH 51 RSA/133/2004	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA

WITH
[I.A.\(Civil\)/1244/2024](#)
in RSA/133/2004

ON THE DEATH OF PYARA SINGH
Versus
SIBA PRASAD DUTTA AND ORS

MD ASLAM
MS. S. TODI
MS K BHATTACHARYYA

MR. M KHATANIAR
MR. B D DEKA
MR. A BHATRA

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
47 Bail Appln./912/2024 B/O	MD. AMINUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M RAHMAN I AMIN	PP, ASSAM
<u>ADMISSION</u>			
48 Crl.Pet./404/2024 (PERSONAL APPEARANCE), FIXED	JINTU MONI TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	MR S DAS (R2) PP, ASSAM (R1)
<u>BAIL HEARING (BA)</u>			
49 Bail Appln./961/2024 WITH CASE RECORD(SCANNED COPY), B/O	JABED ALI Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>ORDERS</u>			
50 I.A.(Crl.)/2/2024 WITH OFFICE NOTE, B/O in Crl.A./13300/2023 WITH Crl.A./13300/2023 (Filing Number) WITH I.A.(Crl.)/13301/2023 (Filing Number)	BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR. BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR. H BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR. H	MR P K DAS MR. M BARUAH MR P K DAS MR P K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
20)	MS. D SAIKIA	01-05-2024	To	10-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
48	Bail Appln./1260/2024 B/O	CHIRANJIB BORAH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
ORDERS				
49	Crl.Pet./468/2019 (SINCE DISPOSED OF), (CONNECTED WITH ITEM NO. 25 IN THE DAILY CAUSE LIST)	NITYANANDA KAMAN Versus THE STATE OF ASSAM AND ANR.	MR. K KALITA MR. H KAKATI	
50	I.A.(Crl.)/971/2023 WITH LCR, BY SLIP in Crl.A./331/2023 WITH Crl.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
		LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
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15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
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18)	MS B DUTTA	30-04-2024	To	02-05-2024
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[For Wednesday,1st May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/2662/2023 PART-HEARD, FIXED	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA(R-1,2 AND 3)
	WITH I.A.(Civil)/2394/2023 in WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR N KALITA SC, NRL
51	WITH WP(C)/2273/2023	BRAHMAPUTRA CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (R-1,2,3) MR N KALITA SC, NRL
52	WITH WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA (R-1,2 AND 3)
	WITH I.A.(Civil)/2382/2023 in WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
53	WITH WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (1,2 AND 3) MR N KALITA (1,2 AND 3)
	WITH I.A.(Civil)/2419/2023 in WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
54	WITH WP(C)/2919/2023	M/S GUWAHATI CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (1,2 AND 3) MR N KALITA(1,2 AND 3) SC, NRL

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 1st May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
64 WP(C)/3204/2012 FIXED	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
65 WP(C)/2227/2014 BY SLIP	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
66 WP(C)/3043/2015 FIXED	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
MOTION			
67 WP(C)/2310/2024 B/O	DEBANANDA PEGU Versus STATE OF ASSAM AND 3 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING MR. S. PEGU	SC, SEC. EDU. SC, SEBA
68 WP(C)/2311/2024 B/O	LAKHYANATH PAME Versus STATE OF ASSAM AND 3 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
ADMISSION			
69 WP(C)/2506/2021 FIXED	BIDHAN CHANDRA SEN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	SC, ELEM. EDU SC, BTC
70 WP(C)/255/2023 FIXED, BY SLIP	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
ORDERS			
71 WP(C)/3878/2023 B/O	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY	SC, HIGHER EDU
72 I.A.(Civil)/1263/2024 WP(C) 3398/2019(D/O), B/O in WP(C)/3398/2019	UNE PERTIN Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. S P CHOUDHURY MS B DEVI	SC, CBSE MRS R BORA

73 [I.A.\(Civil\)/1264/2024](#)
(CONNECTED WITH ITEM NO. 3 IN
THE DAILY LIST), B/O
in WP(C)/1729/2024

NAZRUL ISLAM
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. T J MAHANTA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2024

-

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
6)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
7)	MR B ACHARYYA	20-04-2024	To	15-06-2024
8)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
9)	MR P C DEY	26-04-2024	To	04-05-2024
10)	MR. B P SINHA	25-04-2024	To	03-05-2024
11)	MR. S K SINHA	25-04-2024	To	22-05-2024
12)	MR. M DUTTA	01-05-2024	To	02-05-2024
13)	MR. D BORAH	30-04-2024	To	01-05-2024
14)	MR. D SAIKIA	30-04-2024	To	04-05-2024
15)	MR. M RAHMAN	30-04-2024	To	24-05-2024
16)	MR M Z AHMED	30-04-2024	To	02-05-2024
17)	MR. A M DUTTA	30-04-2024	To	02-05-2024
18)	MS B DUTTA	30-04-2024	To	02-05-2024
19)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
20)	MS. D SAIKIA	01-05-2024	To	10-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,1st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.14]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1212/2024	FAYAZ AHMED @ FOYAJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
<u>MOTION</u>				
2	AB/1031/2024	RUSTAM ALI @ RASTAM ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./972/2024	MD. JAHED ALI Versus THE STATE OF ASSAM		PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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